

a Contributory Health Service Scheme for the benefit of students and teachers of universities; and

(b) if so, the outcome thereof?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The Committee appointed by the University Grants Commission for the purpose met on 15th June, 1964 and discussed the matter generally. The Committee desired certain details to be worked out which is being done.

Protection of National Plants

179. { Shri D. C. Sharma:
Shri Rameshwar Tantia:
Shri Bishanchander Seth:
Maharajkumar Vijaya
Ananda:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri R. Barua:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 6 on the 27th May, 1964 and state:

(a) the progress made in the finalisation of the proposal to set up central security forces for protection and guarding of national plants; and

(b) when these will be set up?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). The matter is still under consideration with State Governments.

Oil Concessions in Iraq and Kuwait

180. { Shri Surendra Pal Singh:
Shri D. C. Sharma:
Shri Yashpal Singh:
Shri Vishwa Nath Pandey:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Maharajkumar Vijaya
Ananda:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether any progress has been

made in the efforts to get oil concessions in Iraq and Kuwait; and

(b) if so, the nature thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) No, Sir.

(b) Does not arise.

दिल्ली में हायर सैकेंडरी स्कूल

181. श्री नवल प्रभाकर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में कुल कितने हायर सैकेंडरी स्कूल हैं ; और

(ख) इस वर्ष हायर सैकेंडरी परीक्षा में कुल कितने विद्यार्थी बैठे थे ?

शिक्षा मंत्री (श्री मू० क० चागला) :

(क) 351 ।

(ख) 20,628 ।

दिल्ली में प्लाटों का भ्रजन

182. { श्री नवल प्रभाकर :
श्री रामेश्वर टाटिया :
श्री श्रीकार लाल बेरवा :
श्री धवन : {
श्री भी० प्र० यादव :
श्री शिवचरण गुप्त :
श्री सोनावाने :

क्या गृह-कार्य मंत्री 8 अप्रैल, 1964 के तारंकित प्रश्न संख्या 860 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) भूमि भ्रजन अधिनियम, 1894 की धारा 4 के अन्तर्गत दिल्ली प्रशासन द्वारा खाली प्लाटों के भ्रजन के बारे में वर्तमान स्थिति क्या है ; और

(ख) उक्त प्लाट कब भ्रजित किये जायेंगे ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र) : (क) माननीय सदस्यों ने 8 अप्रैल, 1964 को उत्तर दिये गये जिस प्रश्न का जवाब दिया है, उसकी संख्या 960 है। भूमि अर्जन अधिनियम, 1894 की धारा 5-ए के उपबन्धों के अनुसार, इस में हितधारी व्यक्तियों ने प्रस्तावित अर्जन के विरुद्ध आपत्तियां भेजी हैं। अधिसूचना के राज पत्र में प्रकाशित होने की तिथि से एक महीने की नियत अवधि के भीतर लगभग 13,000 आपत्तियां प्राप्त हुई थीं, और उस अवधि की समाप्ति के बाद लगभग 1,000 आपत्तियां प्राप्त हुई हैं। इन सब आपत्तियों की जांच हो रही है।

(ख) जो प्लॉट बिना पर्याप्त करण के बिना बने रहेंगे, उनके अर्जन के लिये आवश्यक कदम एक वर्ष की अवधि की समाप्ति के बाद लिये जायेंगे।

House Rent Allowance to Private Teachers

183. { Shri A. K. Gopalan:
Shri Nambiar:
Shri Imbichibava:

Will the Minister of Education be pleased to state:

(a) whether Government propose to extend the payment of house rent allowance to private teachers also in the Union Territories; and

(b) whether Government have received any representation in this connection from the State Governments?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir. But the house rent allowance is already being paid to teachers of Government aided schools in Delhi and to teachers of Government aided secondary schools in Goa.

(b) No, Sir.

Coaching in Commerce and Science

184. **Shrimati Savitri Nigam:** Will the Minister of Education be pleased to state:

(a) whether Government are aware that the Government servants in Delhi are finding it very difficult to get coaching in Commerce and Science subjects as they have been provided with the facility of getting education in evening Colleges in the arts subjects only; and

(b) if so, what action Government propose to take in the matter?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Commerce is offered as one of the Subjects in B.A. (Pass) Course in the Evening Colleges in Delhi. The question of extending the scope of the Evening Colleges to include Science subjects has been referred to Delhi University for consideration.

Admission in Delhi Schools and Colleges

185. { Shri P. Venkatasubbalah:
Dr. L. M. Singhvi:
Shri Naval Prabhakar:
Shri Rameshwar Tantia:
Shri D. C. Sharma:
Shri Hukum Chand
Kachhavaia:
Shri Onkar Lal Berwa:
Shri A. S. Saigal:
Shri Balgovind Verma:
Shri Vishwa Nath Pandey:
Shri Rama Chandra Mallick:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that a large number of students failed to get admission in various schools and colleges in Delhi; and

(b) if so, what steps Government have taken to give them admission facilities?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b) Does not arise.